

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
Copy of order dt 31.1.2012 issued to counsel for both sides. <u>H</u> S.O 3.2.12	<u>Order dt. 31.01.2012</u> <u>Coram:</u> Hon'ble Mr. C.R. Mohapatra, Member (A) Hon'ble Mr. A.K. Patra, Member (C) Heard Sri B. Satpathy, Ld. Counsel for the applicant. He seeks permission to withdraw this O.A. so that he would be able to file a better application. The prayer is allowed with liberty to the applicant to file a better O.A. if so advised. <u>ld</u> Member (C) <u>R</u> Member (A)